

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2925/2020

This the 23rd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



- 1. Dr. Afaq Ahmad Khan, aged 43 years, S/o Bashir Ahmad Khan, R/o H.No. 35, Mehboob Abad Hawal, Srinagar.
- 2. Sr. Syed Nisar Ahmad, aged 40 years, S/O Syed Mohd Yousf, R/O Pachihar, Rajpora, Pulwama.
- 3. Dr. Shaheena Parveen, aged 39 years, W/O, Syed Nisar Ahmad, R/O, Pachihar, Rajpora, Pulwama.
- 4. Dr. Mir Sadaqat Hassan Zafar, aged 42 years, S/O. Mir Ghulam Hassam R/o Kadlabal Pampore.
- 5. Dr. Reashma Roshan, aged 35 years, D/o Mohammad Shaban Wani, R/O. Lal Nagar, Channapora, Srinagar.

.....Applicants

(Advocate: Ms. Rehana Fayaz for Mr. Z.A. Qurashi)

Versus

- 1. Sher-i-Kashmir Institute of Medical Sciences through Director & Ex-Officio Secretary to Govt. Srinagar.
- 2. Selection Committee for the post of Assistant Professor, through Sr. Administrative Officer (Policy) (Member Secretary Screening

Committee), Sher-i-Kashmir Institute of Medical Sciences Soura Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)



The present TA has been received by way of transfer from Hon'ble High Court of J&K at Srinagar. Learned AAG submits that since the case pertains to Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar, this Tribunal cannot assume jurisdiction in respect of any service matter pertaining to Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar.

2. Contention of learned counsel for the applicant has force and it is to be accepted. Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar has not been brought within the jurisdiction of this Tribunal by notification to be issued by the Central Government under Section 14 (2) of the Administrative Tribunals Act, 1985.

3. Since, this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.

4. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 27.5.2021.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

JNS